

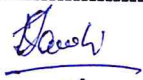
8

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/2008	TP 10/16	Hearing	397/398	VRAR Rama-krishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8.	KAVITHA for - SANJAY KRISHNA 9741630496	PETITIONER	

Counsel for petitioner is present. Matter is listed for orders. Orders not prepared.

List it for orders on 27.09.2017.


MEMBER (J)


MEMBER (T)